

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION No. 2923
TO BE ANSWERED ON 2nd DECEMBER, 2016 (FRIDAY)/AGRAYAYANA 11, 1938
(SAKA)
Aadhaar Card for Banking Transactions

2923. SHRI YOGI ADITYA NATH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to make the use of Aadhaar Card mandatory for banking transactions from 1st January 2017;
- (b) if so, the details thereof; and
- (c) the services for which the ambit of Aadhaar Card is likely to be increased?

Answer

The Minister of State in the Ministry of Finance
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) Aadhaar card is one of the six officially valid documents (OVDs) that can be used as a proof of identity and proof of address for the purpose of opening a bank account. As of now, Aadhaar Card is not mandatory for the banking transactions.
